Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

(Amount in ₹)

		1								int in $()$
Sl. No.	Category of stakeholders	Summa	ary of claims received	Summ	ary of claims admitted	Amount of contingent	Amount of claims	Amount of claims	Details in Annexure	
110.			receiveu		admitted	claims	rejected	under verification	Annexure	any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA	No Unpaid CIRP Costs, As per CIRP Cost details provided by RP
2	Liquidation costs incurred till date	NA	4,84,978	NA	4,84,978	NA	NA	NA	NA	Public Announcement Expenses/ Publication expenses of Sale Notice/ Valuers Fees/ Fees for professional for completion of books of accounts/ Security expenses
3	Secured financial creditors	5	15,33,34,87,029	5	15,32,76,62,730	0	5824299	0	1	
4	Unsecured financial creditors	0	0	0	0	0	0	0	2	

5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	
7	Operational creditors (Government Dues)	4	2614426008	4	2614426008	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	3100000	1	3100000	0	0	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7	
	Total	10	1795,14,98,015	10	1794,56,73,716	0	58,24,299	0		

* Totals are including Liquidation costs till 12 July 2025

Annexure-1 Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

							fi secureu illian						((Amount in ₹)	
Sl.	Name of	Det	tails of claim				Details of	claim admi	tted		Amount of				Remarks, if
No.	creditor	Date of	received Amount	Amount of claim	Natura	Amount	Whether	Details of	Amount	% share	contingent claim	of any mutual		claim under verification	any
		receipt	claimed	a dmitted	of	covered	security	Security	covered by			dues,	- J		
		-			claim	by	interest	Interest	guarantee	amount		that may			
						security interest	relinquished? (Yes/No)			of claims admitted		be set off			
1	State Bank of India	Claim received 6/6/2025; revised Claim received thereafter	8,24,75,84,982	8,24,75,84,982	Secured Financial Creditor	Yes, secured Debt	Yes	EM of Plot 2253-2257, Phase-II, Food Park, HSIIDC, Industrial Estate, Rai, Sonepat, Haryana standing in the name of company,	Entire amount secured against Assets/ Stocks/ Book Debts etc, though the only unrealized available asset is the Land and Building Plot 2253-2257, Phase-II, Food Park, HSIIDC, Industrial Estate, Rai, Sonepat,	45.9600	0	0	0	0	Revised Claim received after clarifications sought by Liquidator
2	Canara Bank	Claim received 4/6/2025; revised Claim received thereafter on 10/6/2025	2,19,50,96,763	2,19,50,96,763	Secured Financial Creditor	Yes, secured Debt	Yes	EM of Plot 2253-2257, Phase-II, Food Park, HSIIDC, Industrial Estate, Rai, Sonepat, Haryana standing in the name of company	Entire amount secured against Assets/ Stocks/ Book Debts etc, though the only unrealized available asset is the Land and Building Plot	12.2322	0	0	0	0	Revised Claim received after clarifications sought by Liquidator
3	Union Bank of India	Claim received 9/6/2025; revised Claim received thereafter	1,15,06,15,339	1,14,48,87,582	Secured Financial Creditor	Yes, secured Debt	Yes	EM of Plot 2253-2257, Phase-II, Food Park, HSIIDC, Industrial Estate, Rai, Sonepat, Haryana	Entire amount secured against Assets/ Stocks/ Book Debts etc, though the only unrealized available asset is the Land and Building Plot	6.3799	0	0	5727757	0	Revised Claim received after clarifications sought by Liquidator; Amount admitted as per detailed Interest

List of secured financial creditors

4	Bank of Baroda	Claim	72,99,78,163	72,98,81,621	Secured Financial	Yes,	Yes	standing in the name of company EM of Plot 2253-2257,	2253-2257, Phase-II, Food Park, HSIIDC, Industrial Estate, Rai, Sonepat, Entire amount secured against	4.0673	0	0	96542	0	calculations received; Revised Claim received after
		6/6/2025; revised Claim received thereafter			Creditor	secured Debt		Phase-II, Food Park, HSIIDC, Industrial	Assets/ Stocks/ Book Debts etc, though the only unrealized available asset is the Land and Building Plot						clarifications sought by Liquidator; CIRP expenses received/ admitted Rs. 525959 instead of 622501 claimed
5	(including Claim of e- OBC)	Claim received 4/6/2025; revised Claim received thereafter	3,01,02,11,782	3,01,02,11,782	Secured Financial Creditor	Yes, secured Debt	Yes	Industrial	Book Debts etc, though the only unrealized available asset is the Land and Building Plot	16.7745	0	0	0	0	Revised Claim received after clarifications sought by Liquidator
			15,33,34,87,029	15,32,76,62,730		0				85.4138	0	0	5824299	0	

Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

											(Amount in ₹	5)
No.	Name of credito r	Details rece	of claim ived	D	etails of claim ad	mitted		Amount of contingent claim	v	Amount of claim rejected		Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by guarantee	% share in total amount of claims admitted					
	NO CLAIM SUBMITT ED	0	0	0	0	0	0	0	0	0	0	
		0	0	0	0	0	0	0	0	0	0	

List of unsecured financial creditors

NO CLAIM RECEIVED FROM UNSECURED FINANCIAL CREDITOR

Annexure-3 Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

List of o	nerational	creditors	(Workmen)
List of U	perational	ci cuitoi s	(** UI KIIICII <i>)</i>

(Amount in \overline{T})

SI. No.	Name of authorised	Name of workman		of claim eived		Details of claim a	dmitted		Amount of contingent			Amount of claim under	
	representative, if any		Date of receipt	Amount claimed	of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date		% share in total amount of claims admitted		mutual dues, that may be set off	rejected	verification	
	NO CLAIM SUBMITTED	0	0	0	0	0	0	0	0	0	0	0	
		0	0	0	0	0	0	0	0	0	0	0	

NO CLAIM RECEIVED FROM WORKMEN

Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

					List	i operational crea		projecsj					
												(Amo	ount in ₹)
SI. No.	Name of authorised	Name of employee		of claim eived]	Details of claim ad	mitted		Amount of contingent			Amount of claim under	
	representative, if any	, F all a	Date of	Amount claimed	ount of claim	Amount of claim for the period of twelve months preceding the liquidation commencement date		% share	claim	mutual dues, that may be set off	rejected	verification	
	NO CLAIM SUBMITTED	0	0	0	0	0	0	0	0	0	0	0	
		0	0	0	0	0	0	0	0	0	0	0	

List of operational creditors (Employees)

NO CLAIM RECEIVED FROM EMPLOYEES

Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

					st of operationa			(2 405)				(A	mount in ₹)	
SI N		of Claimant	Details or received		D	etails of clain	n admitted			contingent claim	of any	Amount of claim rejected	Amount of claim	Remarks, if any
	Department	Government		Amount claimed		Nature of claim	Amount covered by lien or attachment pending disposal	lien / attachment removed?	% share in total amount of claims admitted					
1	Income Tax Department	Central- Income Tax Department	16-05- 2025	2550410675	2550110075	Income Tax Demand for Ay 2005-06, 2006- 07, 2007-08, 2008- 09, 2010- 2011, 2011-12, 2015-16, 2017- 18	NA	NA	14.2122	0	0	0	0	Assessment Orders attached; Demand Analysis provided; Demand notices and Penalty orders provided
2	Excise and Taxation Department- Sonepat	Haryana - Excise and Taxation Department	06-06- 2025	34138899	54150077	Excise and Taxation Department- Sonepat	NA	NA	0.1902	0	0	0		Assessment Order for AY 2015- 2016 and 2016- 2017, Rectified Orders; Demand created by finalizing Assessment cases under VAT Act 2003 and CST At 1956

List of operational creditors (Government Dues)

3	HSIIDC (Haryana State Industrial and Infrastructure Development Corporation Ltd)	Haryana- HSIIDC	12-06- 2025	29828168	29828168	Creditor	HSIIDC have issued Show cause notices for non payment of enhanced Costs in terms of the Estate Management Policy, 2015 and Conveyance Deed – secured as per Jurisprudence		0.1662	0	0	0	0	Demand Notices for enhanced Costs 1/1/2015 and 1/9/2017, Demand Notices for Maintainence, Show Cause Notices, Water Bill pending
4			2025	48266	48266	EPF Department- Damages and Interest- Dues against 7Q and 14B for April 2016 to March 2017 and from July 2014 till Dec 2022		NA	0.0003	0	0	0	0	Damages and Interest- Dues against 7Q and 14B for April 2016 to March 2017 Damages and Interest- Dues against 7Q and 14B for April 2016 to March 2017, EO Report
				2614426008	2614426008				14.5689	0	0	0	0	

Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

				or operational c	i cuitors (oui		inen, Empreyee	s unu Gover		,)		(Amou	nt in ₹)	
	Name of creditor	Details o receiv			Details o	of claim adm	itted				of any	Amount of claim rejected	t of	Remarks, if any
		Date of receipt	Amount claimed		Nature of claim	attachment	attachment	Amount covered by guarantee	% share in total amount of claims admitted					
1	VHQ Impex Private Ltd	03-06-2025	3100000	3100000	Business advance paid, but goods and services were not provided nor refunded the amount	NO	NA	0	0.0173	0	0	0	0	Operational Creditor – unsecured.
			31,00,000	31,00,000		0		0	0.0173	0	0	0	0	

List of operational creditors (other than Workmen, Employees and Government Dues)

Annexure-7 Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

													(An	nount in ₹)	
SI.	Name of	Category of	Details	s of claim		De	etails of clain	n admitted			Amount of	Amount	Amount of	Amount of	Remarks,
No	stakeholder	stakeholders (rec	eived							contingent	of any	claim	claim under	if any
•		preference	Date	Amount	Amount	Nature	Amount	Whether	Amount	% share	claim	mutual	rejected	verification	
		shareholders /	of	claimed	of claim	of	covered by	lien /	covered	in total		dues,			
		equity	receipt		admitte	claim	lien or	attachment	by	amount		that			
		shareholders /	-		d		attachment	removed?	guarantee	of claims		may be			
		partners					pending	(Yes/No)	-	admitted		set off			
		/ others)					disposal								
							2	0		-			0		
	NO CLAIM	0	0	0	0	0	0	0	0	0	0	0	0	0	
	SUBMITTED														
		0	0	0	0	0	0	0	0	0	0	0	0	0	

List of other stakeholders, if any (other than financial creditors and operational creditors)

NO CLAIM RECEIVED FROM ANY OTHER STAKEHOLDER

<u>Note and Disclaimer</u>: That the Liquidator is accordingly proceeding with the Liquidation Process undertaking all necessary steps required, but no information is provided by the previous management. Limited information is available with the undersigned and very limited information had been provided by the Promoters / suspended Board of Directors to the erstwhile Resolution Professional and to the undersigned Liquidator, till date and the last <u>financials available are of March 2018</u>

KINDLY NOTE THAT ALL CLAIMS HAVE BEEN ADMITTED ON THE BASIS OF THE LIMITED DOCUMENTS / DATA / INFORMATION AVAILABLE WITH THE UNDERSIGNED LIQUIDATOR, AS SHE DOES NOT HAVE ANY AUDITED DATA AFTER MARCH 2018 AND EXTREMELY LIMITED FINANCIAL DATA HAS BEEN PROVIDED TO HER.

Attempts are being made to complete the books of accounts as on the Liquidation Commencement Date (from 1 April 2018 onwards till 13 May 2025 (*on the basis of the available documents*), but extremely limited information is available. The Liquidator is pursuing with the ex-Director Mr Raj Kumar Gupta and with the Statutory Auditors also to provide any relevant information, though Mr Raj Kumar Gupta has said that he had no information available.